

DIVISION BENCH

O-147

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/995(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd March, 2021, 10:30 A.M

Name of the Company	KOLBER MERCANTILES PRIVATE LIMITED & ORS		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances:

For petitioners

Mr. A.K. Upadhyay, Advocate

ORDER

Mr. A.K. Upadhyay, Ld. Counsel for the Petitioners present.

List this matter on 04.05.2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**